

Demands of Bank and L. I. C.**Employees**

2013. PROF. MADHU DANDA-VATE : Will the Minister of FINANCE be pleased to state :

(a) whether an agreement has been arrived at with trade unions in banks regarding the demands of the bank employees ;

(b) if so, whether Government propose to recommence talks with the trade unions in the L.I.C. with bank agreement as the basis with necessary modifications ; and

(c) the time by which these talks with the LIC are likely to be completed so as to settle the long pending dispute of the LIC employees ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Indian Banks' Association (IBA) which represents the managements of banks has reported that it has not yet finalised the wage settlement with unions of workmen in banks.

(b) and (c) The Life Insurance Corporation management is already engaged in working out proposals on the basis of which negotiations can recommence with the employees' unions. The time by which a final agreement can be reached will depend upon the course of negotiations on the demands of the employees and the issues brought up from the Management side.

News item captioned "NTC on brink of callapse in eastern region"

2014. SHRI NIREN GHOSH : Will the Minister of COMMERCE be pleased to state :

(a) whether attention of Government has been drawn to a news-item captioned,

"NTC on brink of collapse in the eastern region" in the 'Statesman' dated May 17, 1984 ;

(b) if so, the reaction of Government thereto ;

(c) whether due to non-supply of raw materials, capacity utilisation has dropped from 80 per cent to 48 per cent ;

(d) whether there has been financial mismanagement and other irregularities ;

(e) how Rs. 36 crores modernisation programme has been affected ; and

(f) whether it had any effect on the overall situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) Various steps have been/are being taken to improve the performance of the mills under National Textile Corporation, West Bengal, Assam, Bihar and Orissa, which include :

(i) arrangements are being made for timely procurement of cotton from different available channels ;

(ii) working capital has been replenished to the extent of cash losses incurred ;

(iii) additional margin money has been provided ;

(iv) banks are being approached for upward revision of credit limits ;

(v) management at the subsidiary level is being strengthened for better management of the available resources ;

(vi) vigorous efforts are being made to liquidate the stocks ;